उत्तरी वियतनाम का शिष्टमण्डल

- 4440. श्री रामावतार ज्ञास्त्री: क्या वैदेशिक-कार्यमंत्रीयहबतानेकी कृपा करेंगे कि:
- (क) यया उत्तरी वियतनाम का एक शिष्ट मंडल भारत में दृश्यावलोकन के लिए ग्राया था;
- (ख) यदि हां, तो क्या उस शिष्टमण्डल के नेता श्री ट्रानडंग खो ने गत 25 श्रक्तूबर को जालन्धर में एक प्रेस सम्मेलन में यह कहा था कि उनका देश पंचशील के श्राधार पर भारत श्रीर चीन के बीच विवाद को गुलभाने में सः ग्रयता कर सकता है; श्रीर
- (ग) यदि हां, तो उस पर सरकार की क्या प्रतिक्रिया है ?

बैदेशिक-कार्य मंत्रालय में उप-मंत्री (श्री सुरेन्द्रपाल सिंह): (क) विश्व शांति परिषद का ग्रध्यक्षीय समिति की बैठक में भाग लेने के लिए उत्तर वियतनाम से एक प्रतिनिधि मंडल हाल में भारत ग्राया था।

- (ख)सरकार ने इस सम्बन्ध में भाखबारी खबरेदेकी हैं।
- (ग) सरकार का मत है कि भारत तथा चीन के बीच सम्बन्धों में सुधार मुख्य रूप से द्विपक्षीय समस्या है।

Manufacture of Civilian Aircraft during Fourth Plan

- 4441. SHRI SHANKARRAO MANE: Will the Minister of DEFENCE be pleased to State:
- (a) whether there is any scheme under Government's consideration for the

manufacture of civilian aircraft during the Fourth Five Year Plan period; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEFENCE PRODUCTION) (SHRI P. C. SETHI): (a) and (b). Hindustan Aeronautics Limited have been manufacturing the "Pushpak" aircraft for civil flying clubs and the transport aircraft HS-748 which are in use with the Indian Airlines. Hindustan Aeronautics Limited are also undertaking the design and development of an Agricultural aircraft.

Rehabilitation of Indians Driven away from Nepal

- *4442. DR. MAHADEVA PRASAD: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether his attention has been drawn to the fact that tens of thousands of Indian people have been driven away from Nepal during the last few years;
- (b) what measures Government have taken to rehabilitate them; and
- (c) whether about two thousands of the above mentioned people have been living a miserable life near Nichlaul in Gorakhpur District and no care has been taken by Government to rehabilitate them?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURI:NDRA PAL SINGH): (a) to (c). Government is aware that about 3000 people of Indian origin have been evicted from the Kanchanpur District of Nepal and are at present residing in the Kheri District of U.P. A smaller group of about 150 persons of Indian origin who had been working as landless agricultural labourers in the Nawal-Parasi District of Nepal returned to India earlier this year and are now residing near Nichlaul, District Gorakhpur. At present some of